

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2183  
ANSWERED ON:16.03.2005  
REPATRIATION OF MUMBAI BOMB BLAST ACCUSED  
Joshi Shri Pralhad Venkatesh;Singh Shri Mohan

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether one of the convicts of the 1993 Mumbai bomb blast case, Abu Salem, is presently under detention in a Portuguese jail;
- (b) whether the petition of the C.B.I. before the Portugal court to handover Abu Salem to India has been rejected; and
- (c) if so, the details thereof and the steps proposed to be taken by the Government to get him repatriated to India.

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) Yes, Sir.

(b) & (c) No, Sir. The Indian request to Portugal for extradition of Abu Salem has been approved by the High Court of Lisbon and the Supreme Court of Portugal. Abu Salem`s appeal against the order of the Supreme Court of Portugal is before the higher court, namely the Constitutional Court of Portugal.